

Per Tribunal

Date

23/8

Applicant in person / by

G. S. Walia

Advocate / Respondent by

Name

Council.

by Council

The matter assigned to

26/10/94

for

for

Dy. Registrar

26/8

ORAL JUDGEMENT.

26.10.1994.

[per. Shri. B. S. HEGDE, MEMBER (J)].

Shri G. S. Walia, Counsel for the applicant.

None for the Respondents.

The Learned Counsel for the applicant states that he intends to with-draw the OA. Permission granted.

OA is dismissed as with-drawn.

M. R. Kolhatkar

(M. R. KOLHATKAR)
MEMBER (A).

B. S. Hegde

(B. S. HEGDE)
MEMBER (J)

Order/Judgement despatched
to Applicant/Respondent (s)

on 26/10/94

26/10/94